

**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.62/548/2020  
MA No.62/571/2020  
MA No.62/570/2020

Tuesday, this the 25<sup>th</sup> day of August, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Dr. Bhagwan Sahai, Member (A)**

1. Raja Wasim Shafi, Age 31 years,  
S/o Mohd. Shafi Bhat,  
R/o Alochibagh, Srinagar,  
Email: [Wasimbhat69@gmail.com](mailto:Wasimbhat69@gmail.com)
2. Sajad Ahmad Bhat (Age 25 years)  
S/o Gh. Mohammad Bhat,  
R/o Shopian Krawoora,  
Email: [sajadahmadbhat3@gmail.com](mailto:sajadahmadbhat3@gmail.com)
3. Zeeshan Qasim Chesti, Age 31 years,  
S/o M. Qasim Chesti,  
R/o Chanpora Srinagar,  
Email: [zeeshan.quasim@outlook.com](mailto:zeeshan.quasim@outlook.com)
4. Manzoor Nabi Naikoo (31 years)  
S/o Gh. Nabi Naikoo,  
R/o Khalhar Kokernag, Anantnag,  
Email: [naikooihm@gmail.com](mailto:naikooihm@gmail.com)

(By advocate: Mr. Bhat Fayaz Ahmad)

VERSUS

1. U.T. of Jammu and Kashmir  
Through its Principal Secretary to  
Government Health and Medical Education  
Department,  
Civil Secretariat, Jammu/Srinagar.  
Email:admsecyhealth@gmail.com

2. Director Health Services  
Kashmir, Srinagar.
3. Principal Government Medical College,  
Anantnag,  
Email: gmcanantnag.net

- Respondents

(By advocate: Mr. Sudesh Magotra)

**O R D E R (ORAL)**

**(As per Hon'ble Justice L. Narasimha Reddy, Chairman)**

---

The respondents issued advertisement on 19.04.2018 proposing to fill the post of Hostel Manager. The applicants are said to have applied for it. The selection process however did not reach finality for the various reasons. The applicant contends that though clarifications were issued on certain aspects, the respondents did not finalize the selection.

2. We heard Mr. Bhat Fayaz Ahmad, learned counsel for the applicant and Mr. Sudesh Magotra, learned standing counsel for the respondents at the stage of admission.

3. The applicants are candidates for the post of Hostel Manager advertised by the respondents. Though, the selection could not progress further on account of certain reasons, it is stated that on 10.01.2020 clarification was also issued by the concerned authority. The circumstances under which the selection could not finalized or the reasons there for are not immediately before us. Since the applicants are unemployed persons and are expecting the selection, the matter cannot be kept pending indefinitely.

4. We, therefore, dispose of the OA directing the respondents to complete the selection process for the post of Hostel Manager within a period of two months from the date of receipt of a copy of this order. If it is given up, a reasoned order in that behalf shall be passed. There shall be no order as to costs.

**(DR. BHAGWAN SAHAI)**

**MEMBER (ADMN.)**

**(JUSTICE L. NARASIMHA REDDY)**

**CHAIRMAN**

sd